

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 574/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ARVIND KUMAR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.54849/2021-CONDONATION OF DELAY  
IN FILING and IA No.54854/2021-EXEMPTION FROM FILING O.T. )

Date : 03-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

Mr. Piyush Dwivedi, AOR  
Mr. Neeraj K. Sharma, Adv.  
Ms. Priyanka Sharma, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

Four weeks time is granted to the sole respondent to file the  
counter affidavit.

High Court and Trial Court records have not been received.  
Issue D.O. letter for remittance of record.

List again on 18.04.2022.

SAURABH PARTAP SINGH LALER  
Registrar